

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **16.04.2024** THROUGH VIDEO CONFERENCING

PRESENT:

**HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER TECHNICAL)**

IN THE MATTER OF : Rakesh P Seth
Vs
Sabari Realtors Pvt. Ltd.

MAIN PETITION NUMBER : IBA/471/2019

(IA/MA) APPLICATION NUMBERS

CONT.A.(IBC)/1/2024

ORDER

Present: Ms. Krithika H., Ld. Counsel for the Applicant.

Shri. Ramakrishnan Viraraghavan, Ld. Counsel for the Respondent.

Shri S. Amarendran, RP in person.

Next date before the Hon'ble NCLAT is stated to be 13.06.2024.

At request, list this application awaiting orders / hearing on **02.07.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs